

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ARELI COMMERCE PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Areli Commerce Pvt. Ltd.
2.	Date of incorporation of corporate debtor	15/05/2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC) - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U46901GJ2019PTC108165
5.	Address of the registered office and principal office (if any) of corporate debtor	302, Aarohi Verve, Bopal Ambli Junction, S P Ring Road, Ambli, Ahmedabad, Gujarat – 380058.
6.	Insolvency commencement date in respect of corporate debtor	10/06/2026 (Order received by the IRP on 10/06/2026)
7.	Estimated date of closure of insolvency resolution process	07/12/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Varun Anil Chopra Reg. No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-1002, Ashirvad Avenue, VIP Road, Opp Shyam Baba Mandir, Althan, Surat, Gujarat ,395007 E-mail ID: ipvarunchopra@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002 E-mail ID: cirp.areli@gmail.com
11.	Last date for submission of claims	24/06/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of the Corporate Insolvency Resolution Process of Areli Commerce Pvt. Ltd. on 10th June, 2026.

The creditors of **Areli Commerce Pvt. Ltd.** are hereby called upon to submit their claims with proof **on or before 24/06/2026** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

(A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.) - N.A.

Submission of false or misleading proofs of claim shall attract penalties.

IP Varun Anil Chopra
Interim Resolution Professional of
Areli Commerce Pvt. Ltd.
Reg. No. IBBI/IPA-001/IP-P-02950/2025-2026/14525
AFA Valid upto: 30-06-2027

Date: 12/06/2026

Place: Surat